

National Company Law Tribunal



Allahabad Bench

CP NO. 52/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Madam Lal Food Product Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 560(6) of the Companies act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	M. K. Bagri	Adv. Alid	Advocate & Rocker	
2.	J. P. Singh		Petitioner	

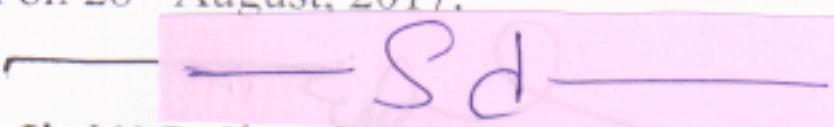
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Sri G.P.Singh, Advocate, holding brief for the petitioner counsel Shri R.K.Mishra . A report of the ROC in respect of the present petition is received.

Registry to provide a copy of the same to the petitioner counsel on receiving formal request. Time to file comments, if any, on the ROC's Report is granted till 28.8.2017.

The matter be listed on 28th August, 2017.

Date: 10.08.2017


Shri H.P. Chaturvedi (Member Judicial)